NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.42/ 2017	8	Admission	241/242	Amit Jnagal Vs Rare Mile Technologies Pvt. Ltd., & 2 Others.

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

None appeared for petitioner. The matter is listed today for admission. Office has raised objections. Petitioner to comply the objections.

List it on 20.07.2017.

MEMBER (J)

MEMBER (T)